



.....Petitioner

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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 16436/2023 & CM APPL. 66224/2023

L P KUSHWAHA

Through: Ms. Ridhi Dua, Advocate for Mr.

Sachin Chauhan, Advocate.

versus

GOVT. OF NCT OF DELHI AND ORSRespondents

Through: Ms. Anubha Dhulia and Mr.

Vinayak, Advocates for R-2 & 3.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER

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06.02.2025

The petition has been listed for hearing today as 05.02.2025 was declared as a holiday of the Court, pursuant to an Office Order dated 31.01.2025, bearing No. 04/IG-4/Genl.-I/DHC.

The matter could not be taken up for hearing due to paucity of time.

List on 25.07.2025.

(BY ORDER)

COURT MASTER

FEBRUARY 6, 2025 "Bhupi"



